

48 hours in any week. The State Transport Authority of Delhi takes appropriate action as provided under law in cases where this rule is found to have been violated.

(e) No such specific complaint was brought to the notice of the Delhi Police during the last one year.

(f) Does not arise.

Police Force

4716. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the police forces in the country have become heavy with the large number of new posts of senior officers being created each year;

(b) whether the highly centralised nature of our police is responsible for the proliferation of posts of the higher level officials;

(c) whether the Government would appoint an expert group to consider a proposal to hand over local policing and local law and order responsibilities to the local bodies namely municipalities, municipal corporations, panchayat samitis etc. and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) According to information available, as on 31.12.1994, the actual strength of Civil Police, including District Armed Police, in the country was 9,50,382. The number of officers of the rank of SP/DIG/IG/DG among them was 2,866 only.

Police' being a State subject under the Seventh Schedule of the Constitution of India, it is for the respective State Governments to create posts at various levels depending on their requirements.

The Central Government is not considering appointment of an expert group as referred to in part (c) of the Question, as it is again for the State Governments to decide on the need for decentralisation, keeping in view the various statutes which presently empower the police to function.

Development of Para Military Forces during Punjab Elections

4717. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Jawans of different Para-Military Forces sent to Punjab during recently concluded Legislative Assembly elections;

(b) whether these forces were sent as per the demand of State Government;

(c) whether any complaint have been received against these forces; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) 150 Coys of Central Forces were made available to Government of Punjab for Assembly elections in the State. The quantum of Force was decided after consultation with the Election Commission of India and the State Government. No complaints have been received against these forces.

VIP Security

4718. SHRI PRAMOD MAHAJAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "VIP Security putting citizens safety at Peril" appearing in the "Indian Express", dated February 21, 1997;

(b) if so, the reaction of the Government thereto;

(c) the number of police personnel deployed for personal security of VIPs and others in Delhi at present;

(d) the annual expenditure incurred by the Government on this account during each of the last three years;

(e) the number of VIPs and others belonging to other States living in Delhi being provided personal security in Delhi;

(f) whether the Government have reviewed the threat aspect and the question of providing security to VIPs and others in Delhi; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c) 'Public Order' and 'Police' are State subjects as per the Constitution of India and as such the responsibility for providing security to the persons residing within their jurisdiction is that of the concerned State/UTs. As regards Delhi, applications made by various persons for providing personal security on various grounds are not vetted by the security agencies. Ideally, special security needs to be provided normally where the threat emanates from any terrorist organisation. In other circumstances, the requirement should generally be met by the normal police set up. The cases are constantly reviewed. At present, about 3617 Police personnel from Delhi Police and 2672 Police Personnel from Central Para Military Forces have been deployed for personal security of VIPs and others in Delhi.

(d) The expenditure incurred by Delhi Police on the security of the protectees during the last three years is as follows:

Year	Expenditure
1994-95	Rs. 18.42 Crores
1995-96	Rs. 19.11 Crores
1996-97	Rs. 18.65 Crores

(e) As of March 1997 Security is being provided to 467 protectees in Delhi.

(f) and (g) The need for security and scale of security arrangements are reviewed periodically. This is a continuing exercise. The security arrangements are modified/withdrawn as warranted from time to time.

Harassment of Villagers

4719. SHRI SULTAN SALAHUDDIN OWAI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Villages on Border Allege Harassment by BSF Jawans" appearing in the *Indian Express* dated January 28, 1997; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Yes, Sir. As per the policy, the farmers are generally allowed to visit their fields beyond the fence regularly to enable them to work from dusk to dawn. However, during winter, due to poor visibility in the morning and early evening, the working hours become a bit less. They are, however, allowed to use agricultural implements including tractors etc. Keeping in view the national security the District Administration have imposed restrictions on movement during night.

To sort out the problems of the border villages and for developing better relations between border population and BSF troops, Village Coordination Committees comprising of BSF personnel, Panchayat members and headmen etc. have been constituted and the meetings are being held on regular basis to solve the day to day problems.

Amendment in IPC and Cr.P.C.

4720. SHRI SARAT PATTANAYAK :
SHRI N.K. PREMACHANDRAN :
KUNWAR SARVARAJ SINGH :
SHRI BRIJ BHUSHAN TIWARI :
SHRI THAWAR CHAND GEHLOT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposed to amend certain provisions of the Cr.P.C. & I.P.C.; and

(b) if so, the details thereof alongwith the latest progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The Code of Criminal Procedure (Amendment) Bill, 1994, which proposes to amend various provisions of Cr.P.C. and IPC was introduced in the Rajya Sabha on 9th May, 1994. The Bill was subsequently referred to the Parliamentary Standing Committee on Home Affairs which considered the Bill and submitted its report.

[Translation]

Funds for Development of North Eastern States

4721. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds provided for the development of the North-Eastern States, State-wise; and

(b) the time by which the projects of Meghalaya pending with various Ministries of the Union Government are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Information is being collected and will be laid on the table of the House.

[English]

Declaration of Tiger Reserve as National Park

4722. SHRI MADHAVRAO SCINDIA :
SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal to declare forests comprising, Tialigaon, North and South Rajabhatkhawa, Jainti, Panbari and Chokks forests under Buxar Tiger Reserve as a National Park;

(b) if so, the details of the scheme and the cost thereof; and

(c) the estimated number of tigers and other big cats in this Reserve at present and the comparative wild life population there as per last three censuses?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir. There is a proposal to declare reserve forests areas of Tashigaon, North and South Rajabhatkhawa, Jainti, Panbari and